

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:136
ANSWERED ON:14.08.2013
ALLEGED CORRUPTION IN DDA AND CPWD
Singh Shri Ratan;Singh Dr. Sanjay

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether some of the officers/offices of Delhi Development Authority (DDA) and the Central Public Works Department (CPWD) are allegedly involved in corruption;
- (b) if so, the details thereof including the nature of corruption cases registered by the Central Vigilance Commission/Central Bureau of Investigation during the last three years and the current year and the action taken/being taken by the Government against them;
- (c) whether such officials are still reportedly working in sensitive posts;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 136 FOR ANSWER ON 14.08.2013 REGARDING ALLEGED CORRUPTION IN DDA AND CPWD

(a) Yes Madam.

(b) No case for corruption is registered for investigation by Central Vigilance Commission (CVC), however, the cases registered by Central Bureau of Investigation (CBI) pertain to trap, forgery, criminal misconduct, cheating and disproportionate assets, etc. In such cases, registered by CBI, the prosecution sanctions sought by CBI are/have been issued in respect of all the officers during the last 3 years and current year as per details given below:

S.No.	Year	No. of officers
1.	2010	26
2.	2011	29
3.	2012	13
4.	2013 (till July, 2013)	13

(c) None of the above officers is working in the sensitive post.

(d) Does not arise.

(e) Corrective steps taken for reducing the corruption cases are:

Removal of persons of doubtful integrity from sensitive posts.

Transparency in operations through e-governance, e-tendering, online contractors enlistment and Quality Assurance units etc.

Preventive inspections by Vigilance units and suggestion of remedial measures.

Benchmarking the standards, system & procedure and guidelines for execution of the works.

Decentralized delegation of powers to officers.